

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.10.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4964 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Abhijeet Infrastructure Ltd. Vs. State Bank of India	Sandeep Bajaj
2.	I.A. No. 4965 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Panjwani Electrical Engineers and Consultants Vs. Larson & Turbo Ltd.	Gursat Singh
3.	I.A. No. 4967 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	South Indian Bank Ltd. Vs. Magic Info Solutions Pvt. Ltd.	Megha Aggarwal

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar